

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No.1858/99

HON'BLE SMT. SHANTA SHASTRY, MEMBER (A)

6

New Delhi, this the 23rd day of December, 1999

W/Sub-Inspector Kamini Gupta No.1846/D
W/o Brij Vir, aged about 36 years
Presently Posted P.T.C., Jharonda
R/o Q.No.426, Police Colony
P.T.S. Malvia Nagar, New Delhi ...Applicant
(In Person)

Versus

1. Union of India
Through its Secretary
Ministry of Home Affairs
North Block, New Delhi
2. Addl. Commissioner of Police
Establishment, Police Head Quarters
Police Head Quarters, I.P. Estate
New Delhi
3. Dy. Commissioner of Police
Traffic
Police Head Quarters
I.P. Estate, New Delhi
4. Shri Kumar Ahmed
Dy. Inspector General
Posted at Union Territory
of Goa, and Daman Deo ...Respondents
(Shri Ajit Singh, Departmental Representative)

O R D E R (ORAL)

Hon'ble Smt. Shanta Shastry, Member(A)

The main prayer of the applicant is to expunge the adverse remarks recorded by the reviewing authority. The departmental representative on behalf of the respondents informed that the alleged adverse remarks of the reviewing authority have been expunged vide letter dated 24.11.1999, a copy of which has been made available to the Court. It is taken on record. The applicant is present and is satisfied. The applicant now wants to withdraw the O.A.

2. The O.A. is accordingly dismissed as withdrawn. No costs.

Shanta
(Smt. Shanta Shastry)
Member (A)

sc*